

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. IA 148/2024 In C.P. (IB)/1178(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

**NAME OF THE PARTIES: - Naveen Sriram Luthra Suspended
Director of Corporate Debtor
V/s
Bell Finvest (India) Limited
IN THE MATTER OF
Bell Finvest (India) Limited
V/s
Luthra Water Systems Pvt Ltd**

Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.148/2024: - Adv. Mitali Bhatt a/w Adv. Ayush Rajani appeared for the Applicant. Adv. Vinit J Mehta appeared for the Respondent through VC. Adv. Atishay Jain i/b Adv. Kunal Kanungo appeared for the Liquidator through VC. List this matter on **17.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)